




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

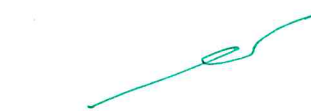
C.P. No. or C.A. No.	I.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	For Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. Krishnamoorthy 94423 88179	Counsel for R2 & R3	
2.	VIJAY KASHYAP	Counsel for R1	
3.	A.M. Srinivasan 99441 12600	Counsel for Petitioner	

ORDER

Counsel for Petitioner is present. Counsels for Respondents also present. I.A 01/15 is taken up today. CA 07/16 in CP 18/15 is also taken up today. Heard both sides in I.A 01/15. List it for orders on 08/01/2018.


Member (T)


Member (J)